

**NATIONAL COMPANY LAW TRIBUNAL**

**AMARAVATI BENCH  
(Video Conference)**

**PRESENT:SHRI BHASKARA PANTULA MOHAN – HON'BLE ACTING PRESIDENT**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.07.2021 AT 10.30 AM**

TRANSFER PETITION NO.	IA(IBC)/33&38/2021in TCP(IB) NO. 101/7/AMR/2019
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 320/7/HDB/2019
NAME OF THE COMPANY	RVR Marine Products Ltd
NAME OF THE PETITIONER(S)	IDBI Bank Ltd
NAME OF THE RESPONDENT(S)	RVR Marine Products Ltd
UNDER SECTION	7 OF IBC

**Counsel for Petitioner(s):**

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard. I.A.No.33/2021 in TCP (IB) No.101/7/AMR/2019 is reserved for orders.

  
**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**